

SPECIAL BENCH  
COURT - I

**O-228**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1299(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	ASHOK KUMAR AGARWAL & ORS. VS AMOLIKA AGRO INDIA PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physical)**

Mr. Abhishek Sikdar, Adv. : For Petitioner  
Ms. Sahili Dey, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Post this matter before Regular Bench on **26/06/2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**